

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 88 of 2012 &
I.A. No. 180 of 2012

Dated: 30th July , 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Tele Services Ltd.

.... Appellant (s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s):

Mr. Amit Kapur
Mr. Vishal Anand

Counsel for Respondent (s):

Mr. R.K. Mehta,
Mr. David
Mr. Antaryami Upadhyay for R.1
Mr. Pradeep Misra for R.2 to 4

ORDER

It is pointed out that the similar issue has been raised in the other Appeal No. 39 of 2012, which has been heard by Court – II and the Judgment is reserved. Therefore, let us await Judgment.

Post the matter on **27.08.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs